

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.495/98

Monday this 30th day of March, 1998.

CORAM:

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI S.K.GHOSAL ADMINISTRATIVE MEMBER

Dhanya T.P.,
Thadathikunnel,
Kaniramattom. ..Applicant

(By Advocate Mr.K.S.Bahuleyan)

vs.

1. The Assstt.Superintendent of Post Offices,
Ernakulam Sub Division, Ernakulam.

..Respondents

(By Advocate Mr.James Kurien, ACGSC)

The Application having been heard on 30.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

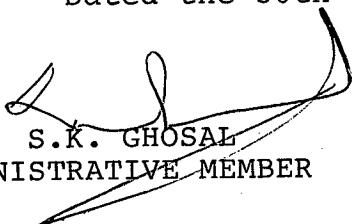
The applicant who is an aspirant for selection and appointment to the post of Extra Departmental Stamp Vendor, Ernakulam College Post Office has filed this application apprehending that her candidature may not be considered by the respondent for the reason that her name may not be sponsored by the Employment Exchange. She has submitted an application to the respondent on 5.3.1998 (A.l). She has filed this application for a declaration that he is entitled to be considered for regular appointment to the post of Extra Departmental Stamp Vendor, Ernakulam College Post Office and to direct the respondent to consider her candidature for selection and appointment to the aforesaid post, even though her name may not be sponsored by the Employment Exchange.

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2. When the application came up for admission today, learned counsel Shri James Kurien, ACGSC submitted that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and others, 1996 (6) SCC 216, the respondent would consider the candidature of the applicant as valid for selection and appointment to the post of Extra Departmental Stamp Vendor, Ernakulam College Post Office, even though her name may not be sponsored by the Employment Exchange.

3. In view of the submission of the learned counsel for the respondent and as agreed to the learned counsel for the applicant, this application is disposed of with a direction to the respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Stamp Vendor, Ernakulam College Post Office, even though her name may not be sponsored by the Employment Exchange. No order as to costs.

Dated the 30th day of March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A1: Representation dated 5.3.1998
submitted by the applicant
before the respondent.

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